

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1006
TO BE ANSWERED ON 08.02.2019

SWADHAR GREH SCHEME

1006. SHRIMATI KIRRON KHER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the budgetary funds allocated/released and utilised under the Swadhar Greh scheme during the last four year;
- (b) whether State Level Monitoring Committees have been set up in all States/UTs and meetings have been conducted as per guidelines in all State/UTs, if so, the details thereof;
- (c) the number of meetings conducted since the launch of the scheme and action taken based on Quarterly progress reports of implementing agencies, State/UT-wise;
- (d) whether the residential facilities in some State/UTs under this scheme, are catering to more beneficiaries than the sanctioned capacity; and
- (e) if so, the details of measures being taken by the Ministry to expand the capacity under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): The State/UT wise funds released to under the Swadhar Greh Scheme during the last four years and current year is at **Annexure I**.
- (b) & (c): Yes, Madam. As per Swadhar Greh guidelines, Monitoring Committee at State level meets at least twice a year and monitor the projects. Continuation of grant to any agency depends on the satisfactory performance as assessed by the State/UT level Committee.
- (d) & (e): Yes, Madam. The capacity of Swadhar Greh could be expanded up to 50 or 100 on the basis of need assessment and other important parameters.

Annexure referred to in reply of part (a) of Lok Sabha Un-starred Question No 1006 for 08.02.2019 regarding Swadhar Greh scheme. State/UT wise details of funds released under Swadhar Greh Scheme during last four years.

(Rupees in lakhs)

S. No.	Name of States	Amount Released during 2015-16	Amount Released during 2016-17	Amount Released during 2017-18	Amount released during 2018-19 upto 04.02.2019
1	Andhra Pradesh	48.21	124.47	156.61	24.42
2	Assam	43.47	237.56	197.03	0
3	Andaman & Nicobar Island	0	4.4	9.01	7.27
4	Arunachal Pradesh	0	6.54	8.11	18.05
5	Bihar	0	69.79	86.54	0
6	Chandigarh	0	7.27	9.01	6.64
7	Chhattisgarh	5.26	17.44	16.22	30.25
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	14	18.02	16.10
11	Gujarat	7.58	40.5	37.86	0
12	Goa	0	4.36	5.40	0
13	Haryana	0	4.36	9.77	0
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	6.46	24.41	18.32	0
16	Jammu & Kashmir	17.74	40	32.45	36.20
17	Karnataka	67.94	461.95	560.73	10.68
18	Kerala	0	52.36	43.27	69.59
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	50.77	95.91	89.99	46.09
21	Maharashtra	35.89	576.88	438.36	6.41
22	Mizoram	2.48	16.72	16.22	81.08
23	Manipur	47.76	284.07	189.83	424.30
24	Meghalaya	0	0	8.72	0
25	Nagaland	0	6.54	8.11	25.69
26	Odisha	269.16	723.85	521.43	16.54
27	Punjab	0	10.52	10.81	8
28	Puducherry	0	7.27	9.01	20.06
29	Rajasthan	9.13	68.4	102.98	18.94
30	Sikkim	0	6.54	8.11	6.73
31	Tamil Nadu	12.48	247.22	280.07	409.75
32	Telangana	63.24	134.61	177.88	134.66
33	Tripura	0	26.17	32.45	46.23
34	Uttar Pradesh	291.89	383.43	598.10	55.46
35	Uttarkhand	3.63	69.93	92.33	0
36	West Bengal	154.48	18.37	448.35	1.56
37	CSWB for SSH	2521.25	1519.46	0	0
	CSWB for construction of Home for Widows in Vrindavan, UP	1199.00	3073.00	1476.00	0
	Total	4857.82	8378.30	5717.10	1520.70